

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 287 OF 2015 &
IA NO. 468 OF 2015**

Dated: 8th November, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**M/s Swasti Power Ltd. ... Appellant(s)
Vs. ...
Uttarakhand Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

ORDER

At the request of the learned counsel for the appellant, list the matter on **05.12.2017**.

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

mk/vt